

Annexure – 7
Name of Corporate Debtor: Agson Global Private Limited; Date of commencement of CIRP: January 30, 2024; List of creditors as on: January 10, 2026
List of operational creditors (Government dues)

S. No.	Details of claimant		Details of claim received		Details of claim admitted			% of voting share in CoC, if applicable	Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claims not admitted	Amount of claims under verification	Remarks If any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?						
1	Department of Trade & Taxes; Delhi VAT	NCT of Delhi	23-Feb-24	372,218,986.90	7,727,877.14	Govt. Dues	No	NA			154,413,165.86	210,077,924.00	
2	Assistant Commissioner CGST, Sonipat Division, Rohtak Commissionerate	Central Govt	26-Aug-25	1,052,349,927.00	408,010,505.00	Govt. Dues	No	NA				644,339,422.00	
TOTAL				1,424,568,913.90	415,738,382.14						154,413,165.86	854,417,346.00	

